

THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-I

Item 52

IA No. 2216/23, 2411/23, 2412/23  
In  
CP(IB) No. 30/Chd/Pb/2020  
(Admitted)

Under Section 7 & 19(2) & 13(2) IBC 2016  
R 11 NCLT

**In the matter of:-**

Mr. Dayashankar Verma & Ors.

...Petitioner/ Financial Creditor

Vs.

G.C.A. Marketing Private Limited

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,  
adjourned to 14.12.2023.

-sd-  
Court Officer

November 08, 2023  
SM